

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOS. 308 & 309 OF 2015 IN
DFR NO. 1261 OF 2015**

Dated: 19th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

**Assam Gas Company Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. K. K. Rai, Sr. Adv.
Mr. Abhas Kumar
Mr. Chandrashekhar

Counsel for the Respondent(s) : Mr. Matragupta Mishra and
Mr. Sumit Kishore for R-1

ORDER

IA No. 308 of 2015

(Appl. for condonation of delay in refiling)

IA No. 309 of 2015

(Appl. for condonation of delay in filing)

Heard learned Counsel for the parties.

List the matter on **26.08.2016.**

(B.N. Talukdar)
Technical Member
mk/vg

(Justice Ranjana P. Desai)
Chairperson